


**F. No. J-11017/6/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 2nd August, 2018

ORDER

With reference to this Department's Order No. 36(8)/2015-Judl. dated 06.04.2015 read with Order No. J-11017/6/2018-Judicial dated 09.04.2018, the President is pleased to **discontinue** the term of engagement of **Shri Jayesh Vinubhai Bhairavia** as Central Government Counsel for the High Court of Gujarat at Ahmedabad, with effect from **24.08.2017**.

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai.
3. Shri Devang Vyas, Asstt. SGI, High Court of Gujarat at Ahmedabad.
4. The Registrar, High Court of Gujarat at Ahmedabad.
5. Shri Jayesh Vinubhai Bhairaviya, R/o 101, Swamini Complex, Beside Raghudeep Eye Hospital, Opp. Drive-in-Cinema, Thaltej, Ahmedabad-380054.
6. Shri V. K. Sinha, Deputy Registrar, Central Administrative Tribunal, Ahmedabad Bench, Opp. S. P. Stadium, Navrangpura, Ahmedabad-380009 w.r.t. his letter No. 42/Estt.CAT/A'bad/18/603/E-158 dated 22.06.2018.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


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